

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 86(ND)/2016
CA NO.

CORAM:

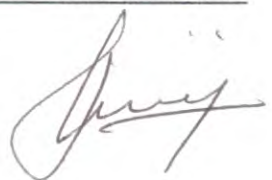

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: Subhash Chand Manocha & Ors.
Vs
Columbus Premier Shoes Pvt. Ltd. Ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--------------------------|-------------|----------------|---|
| 1. | DR. U.K. Chaudhary, | SR. Adv. | } Petitioners |  |
| 2. | MR. Himanshu Vij, | Adv. | | |
| 3. | MS. Rajendra Roy Gaurai, | Adv. | | |
| 4. | MS. Vasudha Sen, | Adv. | | |
| 5. | MR. Pravinendra Tawar, | Adv. | | |
| 6. | MR. NÉSAR AHMAD | Adv. | } Respondents |  |
| 7. | MR. SHARAN RAJWANSHI | Adv. | | |
| 8. | MR. AHSAN AHMAD | Adv. | | |
| 9. | MS. Tarang Gupta, | Adv. | Respondents | |


ORDER

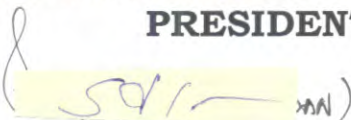
Cost has not been paid and it is stated that the same shall be paid before
the next date of hearing.

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On the joint request of the learned Counsel for the parties, the hearing is deferred to 18th May, 2017. If need arises, the proceedings will continue on 19th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

04.05.2017
V.Sethi